

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 30.03.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali  
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 1/16 in IA 12/17	-	Hearing	241	Standard Chartered Pvt. Equity Matritius II Ltd. & Ors. Vs Firepro Systems Pvt. Ltd. & Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1. Ananya Kumar,  
Pragya & Abhijeet Aher  
vs J Sagar Associates  
9163309317

Petitioners



2) Mr. Ashish Kulkarni  
vs Mr. Shivani  
Paike ?/b  
Canoferia Bay  
9833086111

Respondents



Counsel for petitioner is present. Counsel for respondents is also present. IA No.12/2017 is taken up.

We have heard in part the arguments on behalf of respondents in IA No.12/2017.

For continuation list it on 17.04.2017.

  
MEMBER (J)

  
MEMBER (T)